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O.A.No. 873 of 2004
B.V.Rao & Ors Applicants
V
Union of India & Others Respondents

Order dated 15-04-2011

CORAM:

THE HON'BLE MR.C.R.MOHAPATRA, MEMBER (A)
A N D
THE HON'BLE MR.A.K.PATNAIK, MEMBER (J)

.....
By filing copy of the letter dated 29.3.2011 it has been
brought to the notice of this Tribunal by Mr. Ojha, Learned
Standing Counsel for the Respondents tht the order of this
Tribunal has already been complied with. Copy of the letter has
been shown to Mr. N.R.Routray, Learned Counsel for the
Applicant who has not disputed the same. In view of the above,
MA No. 365 of 2007 filed by the applicant seeking execution of the
order is disposed of accordingly.

Member (Judicial)


Member(Admn.)